



Organisation name: iProbono India

Position: Junior Program Officer

Term: Full-time

Location: Delhi

Remuneration: Competitive

Deadline: 20 December 2024

About iProbono

iProbono's mission is to enable people to access their rights in pursuit of a just society. We believe in holistic counsel, representing clients and providing wraparound legal support, capacity building, storytelling, research, and policy advocacy to support social change.

By promoting active citizenship and engaging a holistic model we:

- Advance justice for all by representing people in need
- Strengthen the impact of civil society
- Advocate for policies that promote social equity and end discrimination

iProbono works on cases involving child abuse, trafficking, women's rights, disability rights and housing rights, and engages in advocacy efforts on these subject areas. We also provide support in the form of legal assistance to NGOs across the country working on a range of issues.

The Role

We are looking for a Junior Program Officer to join our team in Delhi. This team member will be responsible for supporting our child protection litigation, and working on advocacy and capacity building projects. This position would suit dynamic, early career individuals who not only possess legal skills but a passion for social justice and child rights. We are looking for individuals who want to build their career with us and be part of iProbono for the long term.

Successful candidates will possess a sound knowledge of the Indian legal system and must have good communication skills. They should be highly organised, results-driven team players. They need to be able to work independently where required while providing essential support to the Programs Team.

Responsibilities

- Attending court hearings, coordinating with panel lawyers and keeping notes of follow-up action required.
- Legal research and writing.
- Documentation (updating the iProbono in-house database, updating and creating case notes, updating litigation management notes and dates of hearings).
- Reaching out to NGOs to initiate new partnerships.
- Developing and working on advocacy projects and strategic litigation, based on an assessment of needs on the ground.
- Organising and executing workshops and trainings for our partner organisations and their beneficiaries.

Skills and Experience

- A bachelor's degree in law
- 1-3 years court experience while working at an NGO and/or litigation chamber
- Sound knowledge of the Indian legal system, particularly laws related to child rights
- Excellent written and oral communication skills in English and Hindi

To apply, please email recruitment@i-probono.com with your CV and a short cover letter on why you are suitable for the role.